

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/113/CHE/2024
NAME OF THE PETITIONER(S) : Drip Capital INC
NAME OF THE RESPONDENTS : Nila Logistics LLP
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Surendaran for the Petitioner.

Ld. Counsel Shri. Chelladurai for the Respondent.

Ld. Counsel for the Respondent seeks and is granted two weeks time to file Reply and serve copy.

Rejoinder if any, be filed within two weeks thereafter.

List the petition for hearing on **29.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)